

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 627
TO BE ANSWERED ON THE 6th February, 2018

Chinese API

627. SHRI SANTOSH KUMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any proposal to ban Chinese Active Pharmaceutical Ingredients (API) in the near future and if so, the details thereof; and
- (b) the details of the legal and financial implications, if any?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a): No, Madam. However, Central Drugs Standard Control Organization (CDSCO) has inspected seven manufacturing sites of bulk drugs in China during 30th Oct.2017 to 11th Dec.2017. On the basis of observations of the inspecting team, show cause notice was issued to all the sites and subsequently stop import order was issued to six out of seven sites and authorized agents and importers were asked to stop import till a satisfactory response is submitted to their office in response to the show cause notices issued. With respect to the seventh site, the port offices have been directed to monitor the import of products and draw the samples from every batch of the imported consignment to ensure quality of the product.

(b): In view of reply to (a) above, does not arise.

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